## CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

## **ORDER SHEET**

COURT NO.: 1 07.02.2019

M.A./260/350/2018 FUDAN SOREN

O.A./260/327/2012 -V/S-

FOR TIME TO COMPLY ORDER, ON M/O RAILWAYS

MEMO

ITEM NO:21

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	None for the applicant. Ld. Counsel for the respondents submitted that he has filed an M.A. 350/2018 requesting for six months more time to comply the order dated 14.05.2018 of this Tribunal in the O.A.No. 327/2012. Originally three months time was allowed vide order dated 14.05.2018. Further three weeks' time is allowed to comply the order. Accordingly, the M.A is disposed of .  (SWARUP KUMAR MISHRA) (GOKUL CHANDRA PATI) MEMBER (J) MEMBER (A)
	pms